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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

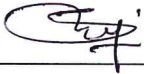
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.05.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 326/252/HDB/2018
NAME OF THE COMPANY	3S Investment Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	3S Investment Consultants Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	
for RoC.			

**ORDER**

None present for Applicant.

Learned counsel Mr.T.Sujan Kumar Reddy present for RoC.

Applicant not complied with the directions dated 19.04.2018.

List the matter on 08.06.2018 for dismissal.

  
MEMBER JUDICIAL